

(a) whether Justice Lodha of Rajasthan High Court had suggested to Government that computers should be introduced in the Indian judicial system on the basis of introduction of computers in the judicial systems prevailing in Europe, America, Japan etc;

(b) if, so, when such suggestions were made and the details thereof; and

(c) the reaction of Government to each of these suggestions ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW & JUSTICE (SHRI H. R. BHARDWAJ) : (a) to (c) Justice G. M. Lodha had forwarded a copy of a monograph on the subject of computerisation on 6th May, 1985. This was based on his study of computerisation in Judiciary in Europe, U.S.A. and Japan. It envisaged the introduction of computers in the Supreme Court and High Courts. The question of introducing computers in the Supreme Court and High Courts is receiving the attention of the Government.

[English]

**Clearance of Kesinga Paper Projects
in Kalahandi District of Orissa**

4049. SHRI K. PRADHANI : Will the Minister of INDUSTRY be pleased to state :

(a) whether his Ministry has cleared the case of Kesinga Paper projects in Orissa; forwarded by Government of Orissa for the import of second hand machinery from Sweden in view of the special backwardness of Kalahandi District where the Industry is located and its being pre-dominantly inhabited by the tribal people;

(b) if so, when; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNA CHALAM) : (a) to (c) The request of M/s Kesinga Paper Mills (P) Ltd, for

import of a second-hand paper making machinery from Sweden has not been agreed to, as under the current policy of Government import of second-hand paper making machinery is not permitted.

**Introduction of 'Instant' Scheme for
Providing Telephone Connection**

4050. SHRI R. M. BHOYE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Department of Telecommunications has decided to introduce an 'Instant' scheme for providing telephone connections within a month against a deposit of Rs. 25 000 by subscribers; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATION AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.

**Collaboration By Norway in Oil
Exploration**

4051. SHRI ANANTA PRASAD SETHI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) Whether it is a fact that Norway has offered to collaborate with India in the field of oil exploration;

(b) if so, whether any agreement has been reached in this regard;

(c) whether other countries have also offered their cooperation in this field; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) No Sir.